NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.	4.			M/s. / Mr.
CA(CAA) No.05/17	-	For acceptance of Chairman's	230/ 232	Textron India P. Ltd.
		report		4 8

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B-RAJASHREE	Applicant	R. Rajarl
	9632462798		Ü

The matter is listed for acceptance of Chairman's report. In the course of arguments, it came to the notice of the Tribunal that the appointed date has been changed in the meeting as per the Chairman's report and amended scheme has been enclosed. The Tribunal directs the counsel to explain how the Chairman permitted for changing the appointed date when direction given to him was for conducting the meeting with regard to the approval of the scheme.

On the request of the counsel, for clarification list it on 11.10.2017.

MEMBER (J)